

DR. A. KALANIDHI : It has been discussed in the Rajya Sabha, Sir. The Chairman of the Rajya Sabha allowed it there.

MR. SPEAKER : No, it cannot be discussed here. They do something which they think fit, but I don't think it can be discussed here.

*(Interruptions)\*\**

MR. SPEAKER : Not allowed. The hon. Member has no permission.

*(Interruptions)\*\**

MR. SPEAKER : They are independent. I cannot do it. The hon. Speaker has got his own autonomy.

*(Interruptions)*

MR. SPEAKER : I am not to be guided by them. I don't take guidance from anybody. I take my guidance from the rules. Now, Mr. H.K.L. Bhagat,

12.06 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Thirty-First Report

*[English]*

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF  
FOOD AND CIVIL SUPPLIES (SHRI  
H.K.L. BHAGAT) : Sir, I beg to move :

“That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 25th November, 1986.”

MR. SPEAKER : The question is :

“That this House do agree with the Thirty-first Report of the Business Advisory Committee

presented to the House on the 25th November, 1986.”

*The motion was adopted.*

MR. SPEAKER : Now Matters under Rule 377. Kumari Mamata Banerjee.

12.07 hrs.

#### MATTERS UNDER RULE 377

*[English]*

- (i) Need to reconsider the decision regarding closure of Government of India Press, Calcutta.

KUMARI MAMATA BANERJEE : (Jadavpur) : Government of India Press at Calcutta is an old establishment. Thousands of persons are employed in that Press. Now it is learnt that the Press is going to be closed. If the press is closed, its employees would be badly affected. Government of India may kindly reconsider its decision once again before taking a final view in this regard.

*(Interruptions)*

MR. SPEAKER : I can only do it according to the rules. That is all.

*(Interruptions)*

MR. SPEAKER : No discussion. Shri Madan Pandey.

*[Translation]*

- (ii) Need to declare various districts of eastern Uttar Pradesh as backward districts and set up a Development Board for their development.

SHRI MADAN PANDEY (Gorakhpur) : Mr. Speaker, Sir, I want to raise under Rule 377 a matter of urgent public importance in the House.

The poverty in the eastern districts of

\*\*Not recorded.